(a) the total number of irrigation projects pending sanction for the States of Jammu and Kashmir, Himachal Pradesh, Rajasthan, Punjab and Haryana upto the 31st March, 1975;

(b) their capacity of irrigation potential, and the total cost involved protecj-wise; and

(c) when these irrigation projects are likely to be sanctioned?

THE DEPUT? MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) (a) and (b) 51 new major and medium irrigation schemes proposed by these States and estimated to cost about Rs 345 crores for providing irrigation benefits to about 15 lac ha have been sent to the Central Water Commission for obtaining acceptance of the Planning Commission

(c) Technical examination of 5 schemes has already been completed and another 20 are under various stages of examination. The remaining 26 schemes either involve inter-State aspects or arc pending with the State Governments for replies.

The Schemes will be considered for inclusion in the Developmental Plans of the States as soon as the inter-State aspects involved in some of them are resolved, the projects are found technically feasible and funds for them are available

Land allotted to Group Housing Schemes by D.D.A.

8557 SHRI MUKHTIAR SINGH MALIK. Will the Minister of WORKS AND HOUSING be pleased to state.

(a) the areas utilised for group housing schemes by the Delhi Development Authority till the 31st March, 1975;

(b) the annual ground rent realised from allottees of all group housing schemes for this area; (c) the total areas allotted to housing cooperative societies up to the **Sist** March, 1975; and

(d) the annual ground rent in respect of such land?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): (a) Approximately 838 acres That 1s 339 hectares.

(b) The figures for the year 1974-75 arc not available with the DDA at present as the accounts for the year are yet to be closed. However, the amount received during 1973-74 was Rs. 2 11 lakhs.

(c) 138 housing cooperative societies have been allotted 364842 acres of land up to the 31st of March 1974. Thereafter DDA has sent offers of allotment of lands measuring in all 22165 acres to 53 Co-operative Societies up to the 31st of March, 1975.

(d) The Co-operative Societies have been divided broadly into four categories, the first three categories are those in whose favour land was being acquired or who had land, on the 13th November, 1959, or who had been dispossessed of their land by acquisition, the fourth category being others who had been registered after the 13th November, 1959 or those who had applied for acquisition of land on that date In respect of the first three categories, the ground rent is recovered at Re 1 per annum per plot for the initial period of 10 years and thereafter at 21 per cent of the premium originally paid In the case of the fourth category, ground rent is charged at Re 1 per annum per plot for the first 5 years and thereafter at 24 per cent of the premium originally paid.

Setting up of Suliage and Sewage Treatment Plants for Irrigational Plant

8558. SHRI RAM HEDAOO. Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a huge quantity of sullage in all the big cities of India goes waste and is unutilised whereas in several countries of the world this is being converted into a precious source of irrigation and fertiliser through modern technique;

(b) whether there is any scheme for setting up sullage and sewage treatment plants in the country for producing irrigation channels as well as plant nutrients; and

(c) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL), (a) No, Sir. About 250 million gallons of sewage/sullage effluent is being utilised daily in about 220 cities/towns as a source of irrigation plant nutrient, on an area of and 24,000 hectares.

(b) and (c). Yes, Sir Under the integrated scheme for the development of local manufial resources, a specified programme for utilisation of sewage/sullage in the cities/towns has been taken up Under this programme about 200 sewage/sullage utilisation schemes will be taken up during the 5th plan period with central financial assistance @ 33 per cent of the total capital cost of the schemes 7 he assistance is given as grant-in-aid to the local bodies volunteering to take up the schemes. 30 schemes have already been sanctioned and a sum of Rs. 33 66 lakhs has been released as grant-in-aid during the year 1974-75 Completion of the 200 schemes will bring an additional area of 16000 hectares under sewage/sullage urigation.

Seats for various Courses in LI.T., Kharagpur

8559. SHRI GADADHAR SAHA: Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state;

(a) total number of seats in undergraduate course, Degree Course. Postgraduate course in I.I.T. Kharag-

pur, and the number of seats TOserved for Scheduled Castes and Scheduled Tribes students there, course-wise at present;

(b) admission and other facilities that are granted according to the Government Instructions by the special committee of the Council of the Institute to the Scheduled Casta and Scheduled Tribes students there: and

(c) qualification required for admission to the study courses therein?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S NURUL HASAN) (a) At Indian Institute of Technology, Kharaspur provision for training 374 students at Under-Graduate level exists. 15 per cent of this is reserved for students belonging to Scheduled Castes community and 5 per cent for Scheduled Tribes community.

At Post-Graduate level though there is no fixed intake, 5 per cent of the seats available are reserved for Schcduled Castes/Scheduled Tribes com-However, for want of qualimunity fied students 5 per cent quota is not filled. No eligible candidate belonging to these communities have been refused admission to Post-Graduate courses

(b) Scheduled Castes/Scheduled Tribes students are admitted provided they have passed Higher Secondary Examination or equivalent in order of merit determined by their performance in the Joint Entrance Exami-However, their performance nation in the Joint Entrance Examination is not a qualification of entry.

A11 Scheduled Castes/Scheduled Tribes students admitted and awardeđ post-matric scholarship of the Home Ministry, are given the difference between the value of scholarship of the Home Ministry and Rs. 150 per month by I.I.T. Kharagpur, These scholars carry the privilege of free tuition and they are also given necessary academic assistance to bring them on par with the standard of education in classes in which they are studying.